



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/Jammu.

**Notification**  
Srinagar, the 14<sup>th</sup> of May, 2018

**SRO 208** In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Vijay Kumar, Naib Tehsildar Mathwar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Jammu

By order of the Government of Jammu and Kashmir.


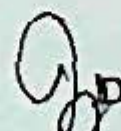
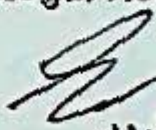
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,

NO: LD (P) 94/1-Jammu

Dated: 14 -05 -2018.

Copy to the -

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar
4. District Magistrate, Jammu. This is with reference to his letter No.541/ DMJ/Lo/2018 -19 dated 20-04-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7.s.c)

  
14/05  
(Khurshid Ahmad Bhat)  
Deputy Legal Remembrancer  
  
14/5  
  
14.05.2018